

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
SPALON INDIA PRIVATE LIMITED

1.	Name of Corporate Person	SPALON INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	31st December 2008
3.	Authority Under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number of Corporate Person	U93020TN2008PTC070329
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Person	130/A (209/A), Saba House, St.Mary's Road, Alwarpet, Chennai, Tamil Nadu, India, 600018
6.	Liquidation Commencement Date of the Corporate Person	10th September, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Dilipkumar Natvarlal Jagad 803/804, Ashok Heights, Opp. Saraswati Apartment, Nikalas Wadi Road, Near Bhuta School, Old Nagardas X Road, Gundavali, Andheri East, Mumbai City, Maharashtra – 400069 dilipjagad@hotmail.com +91-9821142587 IBBI/IPA-001/IP-P00233/2017-2018/10462 Email for Correspondence: spalonvol@gmail.com
8.	Last Date for Submission of Claims	10th October, 2025

Notice is hereby given that the SPALON INDIA PRIVATE LIMITED has commenced voluntary liquidation on 10th September, 2025.

The stakeholders of SPALON INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 10th October, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Liquidator:

Dilipkumar Natvarlal Jagad

Date: 13th September, 2025

Place: Mumbai

Registration No.: IBBI/IPA-001/IP-P00233/2017-2018/10462